

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 155 of 2016 &
IA Nos. 333 & 334 of 2016**

Dated: 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Ambuja Cement Ltd.

....Appellant(s)

Vs.

Himachal Pradesh State Electricity Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Saurabh Jain
Ms. Divya Sharma

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan for R-1

Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-2

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 25.10.2016 after serving copy on the other side.

List the matter on **02.11.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson